

**HIGH COURT OF MADHYA PRADESH: JABALPUR M.P.**

No. C/1307

Jabalpur, Date 15.05.2020

**CIRCULAR**


It is notified for the information of all concerned that considering the medical advice, as a precautionary measure to contain spread of Coronavirus (COVID-19) INFECTION UNDER THE PREVAILING CONDITIONS, Hon'ble the Chief Justice has been pleased to direct that the Judges of the Subordinate Courts and Advocates may wear "plain black/white pant & white-shirt (for male Judges/Advocates) and white-salwar-kameez/white saree-blouse (for female Judges/Advocates), with a plain white neck band' during the hearings before the High Court of Madhya Pradesh and before the Subordinate Courts through virtual Court System till the period of lockdown.

The above directions shall come into force with immediate effect.

  
(Rajendra Kumar Vani)  
Registrar General

**Copy to:**

1. All District & Sessions Judges in the State of Madhya Pradesh.
2. The Secretaries, All Bar Associations in the State of Madhya Pradesh.
3. Chief System Analyst, High Court of Madhya Pradesh, Jabalpur, to upload this circular on High Court Website.
4. All Concerned.

  
(P.D. Sharma)  
Registrar (Administration)